

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 12th February, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 12/2018(CZ)	Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr.	Mr. Mangla Ram Jat, Applicant in person.	
2.	Original Application No. 42/2018(CZ)	Yashovardhan Shandilya Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv. for Applicant	
AFTER NOTICE				
3.	Original Application No. 05/2018(CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 129/2017(CZ)(THC) (W.P.No.12122/16)	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	
5.	Original Application No. 18/2017(CZ) (M.A.No.07/18)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
6.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	

Note: No Hon'ble Members is posted in this Bench. The Cases listed on 12-02-2019 shall be adjourned to 25-03-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in